

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 123**  
**(IB)-243(PB)/2020**

**IN THE MATTER OF:**

M/s. Geotech Exploration  
v.

.... Applicant / petitioner

Mideast Integrated Steels Ltd.

.... Respondent

**Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 13.02.2020**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner  
For the Respondent

Ms. Nachiketa Goyal, Adv.  
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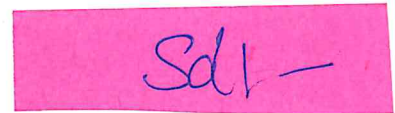
**ORDER**

None present.

List on 12.03.2020.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**